

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 333**  
(TO BE ANSWERED ON THE 24<sup>th</sup> July 2023)

**GREENFIELD AIRPORT IN SARAN, BIHAR**

333. PROF MANOJ KUMAR JHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details and status of Greenfield Airport in Saran;
- (b) whether Government has allocated and utilized funds for setting up of Greenfield Airport at Saran, Bihar; and
- (c) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which prescribes the procedure and conditions for development of Greenfield airports in the country. As per the Policy, a State Government or an Airport Developer, willing to establish an airport, is required to send a proposal to the Ministry of Civil Aviation (MoCA) for 2-stage approval i.e. 'Site-Clearance' followed by 'In-Principle' approval. Such proposals are considered by MoCA as per the procedure stipulated in the GFA Policy. As of now, no proposal under GFA Policy has been received in MoCA for construction of a Greenfield Airport at Saran, Bihar, either from State Government of Bihar or any other Airport Developer.

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